

(i) **Strengthening of Revenue Administration and Updation of Land Records** and
 (ii) **Computerisation of Land Records**, provides financial assistance to the State Governments to modernise the revenue machinery, upkeeping/preservation of land records, expediting consolidation operation/survey settlement operation and also to computerise the available existing land records as well as to improve the delivery system of essential services including issuance of Kisan Pass Book at subsidized cost to small and marginal farmers and for similar other activities which may help updating, use and efficient maintenance of land records in the country. During the 8th Plan, under the first and second schemes, Rs. 79.92 crores and Rs. 39.76 crores respectively have been released as Central share to the States.

Pump Houses for Disposal of Sewage Water in Delhi

3911. **SHRI RAM NATH KOVIND:
DR. RANBIR SINGH:**

Will the **PRIME MINISTER** be pleased to state:

(a) whether pump houses for disposal of sewage water have been constructed at different places of Delhi;

(b) if so, their locations and the amount spent for their construction;

(c) whether a similar pump house was constructed in Shalimar Bagh;

(d) if so, the pockets connected with this pump house;

(e) whether it is a fact that a large number of colonies have not been connected with this pump house, causing inconvenience to the residents; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATESWARLU): (a) Yes Sir.

(b) and (c) Delhi Water Supply & Sewage Disposal Undertaking has re-

ported that two sewage pumping stations have been set up during the last two years. The details are as below:—

(i) Jagriti Sewage Pumping Station Vikas Marg, in March, 1995 at a total cost of Rs. 105.00 lakhs.

(ii) Shalimar sewage Pumping Station near pocket U & V Shalimar Bagh in October, 1994 at a total cost of Rs. 442.00 lakhs.

(d) All pockets of Block 'A' and 'B' and pocket C, A & C, B of Shalimar Bagh have been connected with Shalimar Sewage Pumping Station near U & V Block, Shalimar Bagh.

(e) and (f) Delhi Water Supply & Sewage Disposal Undertaking has reported that the Shalimar Sewage Pumping Station has been connected with all the blocks in the area for which it was constructed.

After commissioning of this sewage pumping station, the peripheral sewer in this area which had been laid by Delhi Development Authority was found to be settled at one place which has already been replaced. Subsequently, one sewer was again found settled at two additional places. Tenders for repairing/replacing the same had already been invited by Delhi Water Supply and Sewage Disposal Undertaking.

Gas and Oil Output in Tamil Nadu

3912. **SHRI S. NIRAIKULATHAN:** Will the **PRIME MINISTER** be pleased to state:

(a) what are the places where gas and oil have been struck in Tamil Nadu, so far;

(b) what is the out-put of gas and oil in these areas; area-wise; and

(c) whether Government propose to set up any petroleum/gas related or by-product industry in Tamil Nadu?

**THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
NATURAL GAS (SHRI T.R. BAALU):**

(a) Oil and gas have been struck in the following places in Tamil Nadu:—

1. Bhuvanagiri
2. Karaikal
3. Narimanam
4. Tiruvarur
5. Adiyakkamangalam
6. Nannilam
7. Kamalapuram
8. Tirukallar
9. Kovilkalappal
10. Mattur

11. Pallivaramangalam
12. Kuttanallur
13. Kizhvalur
14. Pundi
15. Attikadai
16. Vadatteru
17. Perungulam
18. Kuttralam

(b) The details regarding oil and gas production rates during the first quarter of the current year 1996-97 from the fields/structures put on production in Tamil Nadu and Pondicherry are as under:—

Sl. No.	Fields	Crude Oil Production (TPD)	Gas Production (MMSCMD)
1.	Narimanam	521	0.057
2.	Thiruvarur	102	0.078
3.	Kamalapuram	87	0.006
4.	Adiyakkamangalam	137	0.033
5.	Kovilkalappal	7	0.009
6.	Nannilam	31	0.040
7.	Kuttanallur, Pundi, PVM & Others	5	Ncg.
Total		890	0.223

(c) (i) IOC plans to set up following bottling plants in Tamil Nadu during VIII Plan period (1992-97):—

Location	Capacity (000 tonnes)
Madras	66
Madurai	22
Mailaduturai	6
Trichy	22

(ii) IOC is proposing to lay a product pipeline from Madras to Madurai and to set up a grassroot refinery, 100% EOU in joint venture in Tamil Nadu.

(iii) A proposal of M/s BPCL for laying a product pipeline from Cochin to Karur is being considered for investment approvals. The proposal of Madras Refineries Limited for expansion of refinery by 3.00 MMTPA is also being considered for 1st stage approval.

विकास दर का लक्ष्य

3913. श्री ईश दत्त यादव: क्या योजना और कार्यक्रम कार्यान्वयन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने आठ प्रतिशत विकास दर का लक्ष्य निर्धारित किया है;

(ख) यदि हाँ, तो उक्त लक्ष्य प्राप्त करने की दिशा में क्या प्रयास किये गये हैं;

(ग) प्रयास किये जाने के बाद अब तक सरकार को क्या सफलता मिली है; और

(घ) क्या इन लक्ष्यों को प्राप्त करने में कोई कठिनाई आ रही है; यदि हाँ, तो तत्सम्बंधी ब्यौरा क्या है?

योजना और कार्यक्रम कार्यान्वयन मंत्रालय के राज्यमंत्री (श्री योगिन्द्र के. अलस): (क) जी नहीं;

(ख) प्रश्न नहीं उठता;